

## SECTION II-C

**For Respondent(s)** Mr. Suryaprakash V. Raju, ASG  
Ms. Sairica Raju, Adv.  
Ms. Swati Ghildiyal, Adv.  
Mr. B.K. Satija, Adv.

Mr. Bhuvan Mishra, Adv.  
Mr. Ashutosh Ghade, Adv.  
Mr. Zoheb Hussain, Adv.  
Mr. Arvind Kumar Sharma, AOR

SLP (Cr1) 4327/2022      Mr. S.V. Raju, ASG  
Mr. Mukesh Kumar Maroria, AOR  
Ms. Sairica Raju, Adv.  
Mr. Zoheb Hussain, Adv.  
Mr. B.K. Satija, Adv.  
Mr. Annam Venkatesh, Adv.  
Mr. Rahul Mishra, Adv.  
Mr. Ashutosh Ghade, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 List the Special Leave Petitions on 11 January 2023.

**(CHETAN KUMAR)**  
A.R. -cum-P.S.

**(SAROJ KUMARI GAUR)**  
Assistant Registrar